

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 85 OF 2016**

**Dated: 02<sup>nd</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Power Grid Corporation of India Ltd.**

**....Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.....Respondent (s)**

**Counsel for the Appellant (s)**

**:**

**Mr. Anand K. Ganesan**

**Mr. Sandeep Rajpurohit**

**ORDER**

Issue notice to the Respondents returnable on 14/07/2016. Dasti, in addition, is permitted.

List the matter on **14/07/2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**